

GOVERNMENT OF INDIA  
MINISTRY OF COAL

RAJYA SABHA  
UNSTARRED QUESTION NO.1796  
TO BE ANSWERED ON 17.3.2025

**Unorganised labourers in Jharkhand**

**1796. Shri Aditya Prasad:**

Will the Minister of COAL be pleased to state:

- (a) whether Government is aware of the fact that thousands of unorganized labourers in districts like Dhanbad, Ramgarh, Giridih and Bokaro in State of Jharkhand are being forced to illegally transport coal by bicycle and are living in extremely miserable conditions;
- (b) if so, whether Government has formed any committee to study this issue and the conclusions that have been drawn so far in this regard; and
- (c) the steps being taken by Government to ensure the rehabilitation, alternative means of livelihood and social security measures for these labourers?

**ANSWER**

MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)

**(a) to (c)** Coal mining activities provide direct and indirect jobs to a large section of the population residing in those areas. In addition, steps are being taken by Government coal companies to ensure the rehabilitation, alternative means of livelihood and social security measures for not only those families whose land has been acquired by these companies but also for other residents of the coal mining areas. As regards illegal transport of coal, it is the responsibility of the state government concerned to curb it.

Jharia Rehabilitation and Development Authority (JRDA) has taken up construction of 18272 numbers of houses for rehabilitation of Non-Legal Title Holder families. As of now, 2855 Non LTH families have been rehabilitated by JRDA.

Bharat Coking Coal Limited (BCCL) has signed a Memorandum of Understanding with National skill Development Corporation for establishing Multi Skill Development Institutes (MSDIs) for placement linked skill development training for 720 numbers of beneficiaries in 7 trades. Out of which, 60 women have been trained under Fashionpreneur training. All the upcoming livelihood programmes are designed around the outcome of the need assessment survey.

Central Coalfields Limited (CCL) is providing all resettlement and rehabilitation benefits to the eligible and entitled project affected persons (PAPs) within the acquisition area of mining projects during the course of acquisition & possession of land. The resettlement sites are provided with all necessary infrastructure/community facilities including establishment of schools, primary health centres, drinking water, electricity, pucca drain etc.

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